

**IN THE INCOME TAX APPELLATE TRIBUNAL
AMRITSAR BENCH, AMRITSAR.**

**BEFORE SH. LALIET KUMAR, JUDICIAL MEMBER
AND DR. M. L. MEENA, ACCOUNTANT MEMBER**

**I.T.A. No. 213/Asr/2018
Assessment Year: 2013-14**

M/s J. S. Grover Constructions, Sunderchak Road, G T Road, Malakpur Pathankot [PAN: AAHFJ 3327N] (Appellant)	Vs.	Asstt. Commissioner of Income Tax, Circle-IV Amritsar (Respondent)
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Appellant by	Sh. P. N. Arora, Adv.
Respondent by	Smt. Ratinder Kaur, D. R.

Date of Hearing	08.07.2021
Date of Pronouncement	08.07.2021

ORDER

Per Laliet Kumar, J.M.

The Id. Counsel for the assessee has submitted an application on 8th July, 2021, with a request that the “appellant is not interested in pursuing the appeal, and seek the permission to withdraw the appeal”. The Id. DR would have no objection. We, therefore, consider the application filed by the Id. Counsel of the assessee, and we dismiss the appeal of the assessee as withdrawn.

2. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 08.07.2021

Sd/-

(Dr. M. L. Meena)
Accountant Member

Sd/-

(Laliet Kumar)
Judicial Member

Dated: 08.07.2021

GP/Sr. Ps.

Copy of the order forwarded to:

- (1) The Appellant
- (2) The Respondent
- (3) The CIT
- (4) The CIT (Appeals)
- (5) The DR, I.T.A.T.

True Copy
By Order